

**COURT - I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 138 of 2011**

**Dated :2<sup>nd</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**C.E.R.C. & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Pradeep Misra &  
Mr. Suraj Singh for UPPCL**

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **28.02.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**TS/VS**